

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Criminal Revision No. 257 of 2016**

Bishnu Pado Lohar

... **Petitioner**

**Versus**

The State of Jharkhand and Another

... **Opposite Parties**

**CORAM : HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR**

For the Petitioner : Mr. Manoj Kumar No.2, Advocate  
For the State : Mrs. Priya Shrestha, A.P.P  
For the Opposite Party No. 2: Mr. Nitish Krishna, Advocate

**07/08.07.2020**

Hearing of this criminal revision petition has been convened and conducted through Video-Conferencing.

Mr. Manoj Kumar No.2, the learned counsel appears for the petitioner and seeks adjournment.

Mr. Nitish Krishna, the learned counsel appears for the Opposite Party No. 2.

Mrs. Priya Shrestha, the learned A.P.P appears for the State.

Post this matter on 31.07.2020.

**(Shree Chandrashekhar, J.)**

Amit/